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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.23 /7/HDB/2018
NAME OF THE COMPANY	East Cost Energy Pvt Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation Ltd
NAME OF THE RESPONDENT(S)	East Cost Energy Pvt Ltd
UNDER SECTION	Sec 7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amar Gupta.		9818588721	
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

**ORDER**

Heard Mr. Amar Gupta, Mr. Mayank Mishra and H. Rajesh Kumar, Ld. Counsels for the Petitioner are directed to file reply duly served well before the next date of hearing.

Post the case on 09<sup>th</sup> February 2018.

Member (T)

Member (J)